

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.72/2003 IN O.A.NO.291/2001

Tuesday, this the 27th day of May, 2003

(31)

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Budh Singh
Village Salarpur
PO Maharishi Nagar

(By Advocate: Shri K.K.Patel)

..Applicant

Versus

1. Shri R.K.Singh
General Manager
Northern Railway
Baroda House,
New Delhi-1

2. Shri Mathew John
Divisional Railway Manager
Northern Railway, Allahabad

(By Advocate: Shri B.S.Jain)

..Respondents

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

It is not disputed that there is compliance of
the directions of the order of this Tribunal.

Resultantly, the rule is discharged.

(Govindan S. Tampi)
Member (A)

sunil/



(V.S.Aggarwal)
Chairman